

**SC No. 592/18  
State vs. Amarjeet  
FIR No. 373/18  
PS Mangol Puri**

**29<sup>th</sup> June, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 04.05.2020 was ordered to be listed for today i.e.

**29.06.2020.**

In terms of Hon'ble High Court Order No. 17/DHC/20 dated 14.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

As per directions of Id. P.O., case is adjourned for the purpose fixed for **31.08.2020.**

The order sheet be uploaded on the Court website by the computer branch.

(Reader)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
29.06.2020

**SC No. 308/19  
State vs. Md. Ajmat  
FIR No. 31/19  
PS Bharat Nagar**

**29<sup>th</sup> June, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 04.05.2020 was ordered to be listed for today i.e.

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(Reader)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
29.06.2020

**SC No. 52726/16  
State vs. Kanhiya Lal  
FIR No. 299/15  
PS Bharat Nagar**

**29<sup>th</sup> June, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-77/RG/DHC/2020 dated 15.04.2020, the matter which was earlier listed for 04.05.2020 was ordered to be listed for today i.e.

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